## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

IB. No. (IB)-399(ND)/2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s. PCK Buderus (India) Special Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: None

For the Respondent (s): None

## Order

To come up for hearing on 17th October, 2017.

(Ina Malhotra) Member (J)